

कोका-कोला उद्योग का राष्ट्रीयकरण

712. श्री गनेशी लाल चौधरी : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि क्या कोका-कोला उद्योग का राष्ट्रीयकरण करने तथा देश के विभिन्न कारखानों में बनाये जाने वाले कोका-कोला की निर्माण-विधि में एक रूपता लाने का कोई प्रस्ताव सरकार के विचाराधीन है ?

TAKING OVER OF COCA-COLA INDUSTRY

712. SHRI GANESHI LAL CHAUDHARY: Will the Minister of INDUSTRIAL DEVELOPMENT/ औद्योगिक

विकास मंत्री be pleased to state, whether Government have any proposal under consideration to nationalise the Coca-Cola industry and also to bring about uniformity in the manufacturing formula of Coca-Cola produced in the various factories in the country?]

औद्योगिक विकास मंत्रालय में उपमंत्री (प्रो० सिद्धेश्वर प्रसाद) : जी नहीं ।

[THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्रालय में उपमंत्री (PROF. SIDDHESHWAR PRASAD) : No, Sir.]

INADEQUATE TRAIN SERVICES BETWEEN TINSUKIA AND GAUHATI

713. SHRI GOLAP BARBORA: Will the Minister of RAILWAYS/ रेल मंत्री be pleased to state :

(a) whether it is a fact that passengers travelling between Tinsukia and Gauhati stations on the Northeast Frontier Railway have to face great difficulty due to the fact that only two through trains are now running between these two stations; and

(b) whether Government have under consideration any proposal to extend the Lucknow-Gauhati Express train upto Tinsukia and also to run a through train between Gauhati and Tinsukia?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/ रेल मंत्रालय में उपमंत्री (SHRI MOHD. SHAFI QURESHI) : (a) No.

[] English translation.

(b) Yes, the feasibility of extending Lucknow-Gauhati Express to/from Lumding is under examination.

TAKING OVER OF ANDHRA SCIENTIFIC COMPANY

714. SHRI M. V. BHADRAM : Will the Minister of INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्री be pleased to refer to the reply to Starred Question No. 24 given in the Rajya Sabha on the 29th March, 1971, and state :

(a) whether Government have since taken any decision in regard to the taking over of the Andhra Scientific Company at Masulipatnam in Andhra Pradesh; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्रालय में उपमंत्री (PROF. SIDDHESH-

WAR PRASAD) : (a) and (b) In exercise of the powers conferred by section 15 of the Industries (Development and Regulation) Act, 1951 (65 of 1951) the Central Government have since appointed for the purpose of making a full and complete investigation into the affairs of M/s. Andhra Scientific Company, Masulipatnam (Andhra Pradesh) a body of persons consisting of :—

(i) Shri A. Krishnaswamy, Chairman, Andhra Pradesh State Electricity Board, Hyderabad—(Chairman).

(ii) Shri A. S. Bhandari, Financial Adviser and Chief Accounts Officer, Cement Corporation of India Ltd. New Delhi.—(Member).

(iii) Shri V. Subramaniam, Managing Director, National Instruments Limited, Jadavpur, Calcutta.—(Member).

Further action in the matter will be taken on receipt of the Report of the said Investigating Committee.

H. M. T. FACTORY IN SRINAGAR

715. SHRI GULAM NABI UN-TOO : Will the Minister of INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्री be pleased to state :

(a) the approximate time by when the Hindustan Machine Tools factory in Srinagar will start producing watches; and